- (c) The CIL Board has approved of modified model Fuel Supply Agreements for signing with those Thermal Power Stations having long term Power Purchase Agreements (PPAs) with Distribution Companies (DISCOMS) and which have been commissioned between 1.4.2009 and 31.12.2011 and recommended by Central Electricity Authority/Ministry of Power. As per this model FSA, there is penalty @ 0.01% of the basic value for the shortfall quantity arising out of non-supply of stipulated coal, which is to be effective after 3 years of signing of FSA.
- (d) To improve coal supply to the power plants, the Ministry of Coal has directed CIL to consider supply of coal as per Annual Contracted Quantity (ACQ) with assured level at 80% for the new Power Plants which have been commissioned and/or would get commissioned between 1.4.2009 and 31.3.2015. This dispensation will be applicable in respect of plants having long term Power Purchase Agreements (PPAs) with Distribution Companies (DISCOMS) and which have been identified by Central Electricity Authority/Ministry of Power. Ministry of Coal has also advised CIL to conclude FSAs with such power plants, which have already been commissioned till 31.12.2011, by 31.3.2012.

Allocation of coal blocks at Bhatgaon

4041. SHRI D. RAJA:

SHRI M. P. ACHUTHAN:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that CAG report has indicted the Madhya Pradesh Government for allocation of coal blocks of Bhatgaon II and Bhatgaon II (extension) at throw away prices to a single company resulting in losses of Rs. 1,052 crore to the public exchequer;
 - (b) if so, the details thereof;
- (c) whether the Ministry has taken actions against those responsible for losses to public exchequer;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) The Central Government has not received any report from CAG in this regard.

(b) to (e) Do not arise in view of answer given to part (a) of the question.

Allocation of coal to power plant

4042. SHRI RAJIV PRATAP RUDY: Will the Minister of COAL be pleased to state:

- (a) whether several thermal power stations in the country have coal stocks for less than 7 days;
 - (b) if so, the details thereof and the reasons therefor;
- (c) whether any thermal power plant has registered a decrease in power generation during the last six months owing to non-availability of coal;
- (d) whether Government is taking steps to expedite allocation of coal to such power plants having low stocks of the same; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Central Electricity Authority (CEA) monitors the coal stocks position, on daily basis, in respect of 89 coal based thermal power stations in the country. As per CEA's daily report of 8th May, 2012, out of 89 coal based thermal power stations in the country, 29 power stations had coal stocks for less than 7 days. Short term production constraints at a coal company, unloading constraints at power plants, movement constraints of Railways, transportation constraints of coal companies etc., are some of the major factors which affect coal supply to the power utilities.

- (c) Ministry of Coal has not received any specific report regarding any thermal power plant registering decrease in power generation due to non-availability of coal during the last six months.
- (d) and (e) An Inter-Ministerial Sub-Group in the Ministry of Coal monitors the dispatch of coal to power stations and takes contingency decisions, as and when required, for prioritizing movement of coal keeping in view the coal stock position at the power stations. There has been a marked increase in the coal stocks at power stations since November, 2011. The coal stock with power plants, which was 8.12 million tonnes as on 31.10.2011, has now increased to 14.19 million tonnes as on 8.5.2012. The number of power stations having coal stocks of less than 7 days has decreased from a level of 47 in October, 2011 to 29.